

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 194 of 2014 & IA 414 of 2014, Appeal No. 192 of 2014 & IA 415 of 2014, Appeal No. 189 of 2014 & IAs 416, 417 & 418 of 2014, Appeal No. 188 of 2014 & IAs 438, 439 & 440 of 2014, Appeal No. 190 of 2014 & IAs 435, 436 & 437 of 2014, Appeal No. 191 of 2014, Appeal No. 195 of 2014,**

Dated : 1<sup>st</sup> December, 2014

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Appeal No. 194 of 2014 & IA 414 of 2014**

M/s Suraj Fabrics Industries Ltd. ... Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

**Appeal No. 192 of 2014 & IA 415 of 2014**

M/s SPS Steel Rolling Mills Ltd. ... Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

**Appeal No. 189 of 2014 & IA 416 of 2014, IA 417 of 2014, IA 418 of 2014**

M/s Asian Concretes and Cement Pvt. Ltd. ... Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

**Appeal No. 188 of 2014 & IA 438 of 2014, IA 439 of 2014, IA 440 of 2014**

M/s Hi-Tech Industries ... Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

**Appeal No. 190 of 2014 & IA 435 of 2014, IA 436 of 2014, IA 437 of 2014**

M/s Parvati Steel & Alloys ... Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

*Contd....2.....*

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**Appeal No. 191 of 2014**

M/s Akron India Pvt. Ltd ... Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

**Appeal No. 195 of 2014**

M/s Him Chemicals Ltd. ... Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta  
Elangbam P.S.  
Mr. Abhishek Upadhyay

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Mandakini Ghosh for R-2  
Ms. Meghana Aggarwal for HPERC in  
Appeal No. 188 of 2014

**ORDER**

At the request of the learned counsel for the Appellants, post the matter for hearing IAs on **11<sup>th</sup> December, 2014.**

(Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*vt/jps*